

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL,
JAIPUR BENCH, JAIPUR

RA No.53/95

Date of order: 22-3-1996

in

OA No. 218/94

Union of India and Others

.. Applicants

Versus

Amit Kumar Srivastava and others

.. Respondents

Mr. K.C.Meena, CLA, Departmental Rep. for Union of India and Others (Applicants in this Review Application)

Mr. P.V.Calla, Counsel for the respondents who were applicants in the OA.

CORAM:

HON'BLE MR. O.P.SHARMA, ADMINISTRATIVE MEMBER

HON'BLE MR. RATTAN PRAKASH, JUDICIAL MEMBER

ORDER

Per Hon'ble Mr. O.P.Sharma, Administrative Member

This Review Application has been filed by Union of India and Others, Official Respondents in the OA whereby they have prayed that the factual position stated in the order (Annexure-R1) dated 30-6-95 passed in OA No. 218/94, may be clarified and be correctly restated.

2. We have heard the departmental representative and the learned counsel for the applicant in the OA.

3. In paragraph 2 of the order dated 30-6-95 (Annexure-R1), it has been observed that the respondents stated during the arguments that the applicants were given a further opportunity to appear in the test, they have since cleared the test and they have even been granted promotion on the basis of passing of the test. In the Review Application filed now, the official respondents in the OA have stated that Miss Vandana Taneja,

...2/-

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applicant No.4 in the OA had not qualified the test and therefore, the statement of the respondents recorded in paragraph 2 above be considered as having been made only with regard to applicants Nos. 1 and 2, Shri Amit Kumar Srivastava and Shri Jitendra Sharma. This position is accepted by the learned counsel for the applicants in the OA.

4. Accordingly, this Review Application is allowed and it is directed that the statement of the counsel for the respondents as mentioned in para 2 of the order dated 30-6-95 (Annexure-R1) shall be treated as confined to applicants Nos. 1 and 2 Shri Amit Kumar Srivastava and Jitendra Sharma. The Review Application stands disposed of.


(Rattan Prakash)

Judicial Member


(O.P. Sharma)

Administrative Member